COURT NO. 33
DIVISION BENCH- V
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3RD FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

- 1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
- 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

CLICK HERE FOR VC

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6

Meeting No. 1669 92 0249

Join from a video conferencing system or application Dial:

dhcvirtualcourt6@dhcvirtualcourt.webex.com

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone

Access Code: 1669 92 0249

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION				
FRESH MATTERS & APPLICATIONS								
42	W.P.(CRL)-773/2025	SH. VIKASH @ BHIM V/s STATE OF NCT OF DELHI & ORS.	AAYUSH MALHOTRA					
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR (ABHISHEKKUMAR LAWASSOCIATE@GMAIL.COM)(885181035 KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.	COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(JAFFARPUR KALAN-149/2024) BAIL APPLN. 168/2025 FILED BY VIKASH @ BHIM (DISPOSED ON: 2025-01-17) BAIL APPLN. 169/2025 FILED BY VIKASH @ BHIM (DISPOSED ON: 2025-01-17) BAIL APPLN. 167/2025 FILED BY VIKASH @ BHIM (DISPOSED ON: 2025-01-17) P.SFIR NO.:(JAFFARPUR KALAN-149/2024)				

HIGH COURT OF DELHI 05.03.2025

REGISTRAR (LISTING)

SUPPLEMENTARY CAUSE LIST

COURT NO. 42
DIVISION BENCH-IV
HON'BLE MS.JUSTICE REKHA PALLI
HON'BLE MS.JUSTICE RENU BHATNAGAR

NOTE: SUPPLEMENTARY PASS OVER MATTERS SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: "MATRIMONIAL MATTERS LISTED IN THE ADVANCE CAUSELIST, IF NOT TAKEN UP EARLIER,

WILL BE TAKEN UP

AT 03:30 P.M. EXCEPT FRIDAY."

CLICK HERE TO JOIN VC

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt18

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO :

anand.pinani@dhc.nic.in

dhc.court2102@gmail.com

TRANSFER MATTER FROM THE COURT OF HON'BLE DIVISION BENCH-V

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION				
FRESH MATTERS & APPLICATIONS								
21	W.P.(CRL)-773/2025	SH. VIKASH @ BHIM V/s STATE OF NCT OF DELHI & ORS.	AAYUSH MALHOTRA	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HON'BLE DB- V				
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR (ABHISHEKKUMAR LAWASSOCIATE@GMAIL.COM)(8851810353)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.SFIR NO. :(JAFFARPUR KALAN-149/2024) BAIL APPLN. 168/2025 FILED BY VIKASH @ BHIM (DISPOSED ON: 2025-01-17) BAIL APPLN. 169/2025 FILED BY VIKASH @ BHIM (DISPOSED ON: 2025-01-17) BAIL APPLN. 167/2025 FILED BY VIKASH @ BHIM (DISPOSED ON: 2025-01-17)				
				P.SFIR NO. :(JAFFARPUR KALAN-149/2024)				

HIGH COURT OF DELHI 05.03.2025

REGISTRAR (LISTING)